THE HIGH COURT OF MEGHALAYA: SHILLONG

NOTIFICATION Dated 31st October, 2023

No.HCM.II/184/2015-Estt/Pt./170: On successful completion of the Induction Training Programme from the Meghalaya State Judicial Academy and in pursuance of the Full Court Resolution dated 2nd October,2023, the following Grade III Judicial Officers are posted as under:-

SI No.	Name	Posted as:
1	Smti Larinia Jana	Judicial Magistrate First Class, East Khasi Hills District, Shillong.
2	Shri Banmankhraw Lyngdoh	Judicial Magistrate First Class, West Khasi Hills District, Nongstoin and shall hold additional charge as Judicial Magistrate First Class, South West Khasi Hills District, Mairang.
3	Shri Ian Russel Manshuwa Doonai Ranee	Judicial Magistrate First Class, Dadenggre Sub Division including Phulbari Circuit Court, West Garo Hills District, Tura.
4	Shri Michael Gare Momin	Judicial Magistrate First Class, South West Garo Hills District, Ampati.
5	Shri Temberson Raksam Marak	Judicial Magistrate First Class, South Garo Hills District, Baghmara.
6	Shri Abner Ingty Watre	Judicial Magistrate First Class, North Garo Hills District, Resubelpara.

The above Judicial Officers shall join their respective place of posting on 13th November, 2023.

By order,

REGISTRAR GENERAL

Memo No. HCM.II/184/2015-Estt/Pt./170-A Dated Shillong the 31st October 2023 Copy to: -

1. The Registrar–cum–Principal Private Secretary to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.

- 2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 4. The P.S to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 5. The Registrar (Judicial Service), High Court of Meghalaya for kind information and necessary action.
- 6. The Secretary to the Government of Meghalaya, Law Department, Shillong with a request to invest the concerned Judicial Officers with such powers, as are applicable, and with other such powers under the relevant Acts, Rules and Regulations, etc.
- 7. The Member Secretary, Meghalaya State Legal Services Authority, Shillong for kind information.
- 8. The Director, Meghalaya State Judicial Academy, Shillong for kind information and necessary action.
- 9. The District & Sessions Judge, Shillong/ Jowai/ Nongstoin/ Nongpoh/ Mawkyrwat/ Khliehriat/ Mairang/ Baghmara/Tura/Ampati/Resubelpara/Williamnagar for kind information.
- 10. All concerned Judicial Officers for kind information and necessary action.
- 11. The Accountant General (A&E), Shillong for information and necessary action.
- 12. The Director, Printing and Stationery, Shillong for publication of this notification in the next issue of the Gazette.
- 13. The Treasury Officer, Shillong/ Jowai/ Nongstoin/ Nongpoh/ Mawkyrwat/ Khliehriat/ Baghmara/Tura/Ampati/Resubelpara/Williamnagar/Mairang/Sohra/Dadenggre/Amla rem for information and necessary action.
- 14. The Systems Analyst, High Court of Meghalaya with a request to upload this notification in the official website of the High Court.

15. Office File.

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